NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. Company Appeal/160/2023

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Harkar Developers Private Limited**
V/s
Registrar Of Companies Mumbai Maharashtra

Section: 252 (3) of Companies Act, 2013

ORDER

Company Appeal 160 of 2023

For the Appellant (VC) : Adv. Amol Bavare

For RoC (VC) : Mr. Shivraj Ranjeri, ARoC

It has been stated by Mr. Shivraj Ranjeri, the authorized representative of RoC, that the report of the RoC was filed on 19.06.2024. Counsel for the Appellant stated that he has not been served with a copy of the report of the RoC. RoC is directed to serve a copy of the said report upon the Appellant as well as before this Bench also. List this matter for hearing on **12.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT